- (b) whether Government are aware of the difficulty arising from the linguistic differences in understanding the valuable medicinal plants: and
- (c) if so, whether Government propose to take steps to bring about uniformity in their names?

The Minister of Health (Dr. Sushila Nayar): (a) to (c). It is one of Government's aims to bring about uniformity in the names of these medicinal plants. Schemes for the survey of medicinal plants in the different parts of the country are under consideration. One scheme at Hardwar has already been sanctioned.

Deep Water Fishing at Govind Sagar Dam

- 489. Shri Raghunath Singh: Will the Minister of Food and Agriculture be pleased to state:
- (a) whether it is a fact that foreign experts are being employed to devise and develop deep water fishing at Govind Sagar Dam; and
 - (b) if so, the details thereof?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) Not at present.

(b) Does not arise.

Railway Line between Sukinda Mines and Paradip Port

- 490. Shri G. Mohanty: Will the Minister of Railways be pleased to state:
- (a) whether Government propose to open a new Railway line from Sukinda mines to the new port at Paradip in Orissa; and
- (b) if so, when the survey of the new line will be taken up?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) The proposal is under consideration of the Government.

(b) It is proposed to take up the survey of the line during 1963-64 financial year.

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Nilgiri Road Station

- 491. Shri G. Mohanty: Will the Minister of Railways be pleased to state:
- (a) whether several representations have been received by the authorities for improvement of Nilgiri Road station (S.E. Rly.) in Orissa;
- (b) whether Government are aware of the difficulties the pedestrians and the carters have to face for want of level crossing facilities on the feeder road to the station; and
 - (c) the action taken in the matter?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) Yes, Sir.

(b) and (c). A scheme for providing a new Level Crossing on the feeder road to the station is under consideration in consultation with the State Government, who have been asked to bear the cost of the level crossing as per extant rules but their reply is still awaited.

Hirakud Dam Project

- 492. Shri G. Mohanty: Will the Minister of Irrigation and Power be pleased to state:
- (a) the number of persons affected by the Hirakud Dam Project who nave not yet been paid their compensation money;
- (b) the reasons for non-payment; and
- (c) when Government expect full clearance of this compensation money?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) Out of 20,000 families affected, about 4,000 remain to be paid.

- (b) The reasons for non-payment of the balance amount of compensation are as follows:—
 - (i) A major part of the unpaid amount of compensation is involved in cases referred to arbitration

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for adjudication on the right of recipients to receive the money.

- (ii) A sum of Rs. 15:45 lakhs approximately, remains unpaid as there are disputes on the quantum of compensation and these cases have been referred to arbitration.
- (iii) There is a large number of items involving small amounts of compensation, in which the parties are not appearing to receive payment. These amounts will eventually have to be deposited in the treasury as Revenue Deposits, if the parties do not turn up.
- (c) All the pending cases can be settled finally by about early 1964 if the cases before the courts and arbitrations are decided within about a year.

Deafness

- 493. Shri P. K. Deo: Will the Minister of Health be pleased to state
- (a) whether false ear bones of plastic are being successfully used in U.K. to cure chronic deafness;
- (b) whether similar attempts have been made in this country; and
 - (c) if so, with what result?

The Minister of Health (Dr. Sushila Nayar): (a) False ear bones of plastic have been used in U.K. to cure selected cases of chronic deafness successfully.

(b) and (c). It is understood that similar operations are being done in the Madras Medical College Hospital. The detailed information has been called for and will be laid on the table of the Sabha in due course.

Rural Electrification in Manipur

- 494. Shri Rishang Keishing: Will the Minister of Irrigation and Power be pleased to state:
- (a) whether arrangements for electrification of certain important towns

and villages in the plain and hill areas of Manipur have been completed; and

(b) if so, the number of towns and villages which will be electrified?

The Minister of State in the Ministry of Irrigation and Power (Shri Alageshan): (a) and (b). 148 towns and villages were to be electrified during the Third Five Year Plan period. Out of these, 16 have been electrified up to 31-3-1962. The remaining work is in progress.

Imphal Water Supply Scheme

- 495. Shri Rishang Keishing: Will the Minister of Health be pleased to state.
- (a) whether a temporary arrangement was made in 1961 to increase the quantity of the existing Imphal Water Supply Scheme;
- (b) the volume of increase in the water supply and the cost incurred on it;
- (c) to what extent the pipe line was damaged by recent flood water; and
- (d) how long it will take to restore water supply?

The Minister of Health (Dr. Sushila Nayar): (a) Yes.

- (b) The volume of increase in the water supply was 1:5 lakh gallons per day and the cost incurred was Rs. 69,758:57 nP.
- (c) 3000 Rft. length of pipes was washed away.
- (d) Permanent water supply was restored within 3 days and in regard to the restoration of the temporary water supply the matter is under investigation. It is difficult to indicate the time of restoration.

Quick Clearing Arrangements of Fruit in Guntur District

- 496. Shri Kolla Venkaiah: Wili the Minister of Railways be pleased to state:
- (a) whether the Guntur District lime-fruit growers and experters' association presented to him on the